

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 34
IA/254(AHM)2021
IA/255(AHM)2021
IA/304(AHM)2021
in
CP(IB) 503 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Huhtamaki PPL Ltd
V/s
Manpasand Beverages Ltd

.....Applicant

.....Respondent

Order delivered on ..22/11/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENTS:

Learned Senior Counsel, Mr. Aadit Sanjanwala appeared.
Learned Counsel Mr. Nihar Thakkar appeared.

ORDER


As recorded in the Order dated 25-10-2021, the status-quo as ordered by the Hon'ble Supreme Court shall continue.

Learned counsels for the Applicant and other sides are directed to file the latest update about the proceedings before the Hon'ble Supreme Court.

List the matter on 17-01-2022.



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**